

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 213 of 2012

Dated : 18th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

NTPC Ltd. Appellant (s)

Versus

**entral Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran**

Counsel for the Respondent(s): **Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for
R.2 & 20
Mr. R.B. Sharma for R.8, 41 & 46
Mr. S. Vallinayagam for R.40**

ORDER

Mr. R.B. Sharma has already filed the reply. The learned counsel for the other Respondents seek some time for filing the reply. Accordingly, they are permitted to file the same on or before 02.04.2013 after serving copy on the other side.

Post the matter on **17.04.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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